

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 01.06.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 592 of 2022	KL Rathi Steels Ltd. Vs. Ajit Kumar Jha (Resolution Professional of Rathi TMT Saria Pvt. Ltd.) & Anr.	Meghna Tandon	Abhishek Anand Karan Kohli
2.	Comp. App. (AT) (Ins) No. 608 of 2022	Dr. Amit Upadhyay Vs. Vijay Pitambar Lulla Resolution Professional of Ahinsa Buildtech Pvt. Ltd. & Ors.	Atul Sharma	
3.	Comp. App. (AT) (Ins) No. 623 of 2022	Hiraman Madhavrao Patil Vs. Small Industries Development Bank of India Specialised Asset Recovery Branch (SARB) & Anr.	Aman Varma	
4.	Comp. App. (AT) (Ins) No. 629 of 2022	Greater Noida Industrial Development Authority (GNIDA) through Its Chairman Vs. Earth Infrastructures Limited through RP Akash Singhal & Anr.	Manish K Srivastava	
5.	Comp. App. (AT) (Ins) No. 630 of 2022	Greater Noida Industrial Development Authority (GNIDA) Through Its Chairman Vs. Earth Infrastructures Limited through RP & Anr.	Manish K Srivastava	
6.	Comp. App. (AT) (Ins) No. 631 of 2022	National Textile Corporation Ltd. Vs. Hero Solar Energy Pvt. Ltd.	Mayuri Raghuvanshi	

7.	Comp. App. (AT) (Ins) No. 633 of 2022	Vikash Parasurampuriah Suspended Director of Sohan Minerals & Mining Company Pvt. Ltd. Vs. Shri Kamal Luthra, Sole Proprietor of Lucky Minerals & Anr.	Sonia Dube	
8.	Comp. App. (AT) (Ins) No. 634 of 2022	Man Infraprojects Ltd. Vs. STCI Finance Ltd.	Pramod B. Agarwala	

After rising of Court - IV

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgment

9.	Comp. App. (AT) (Ins) No. 904 of 2021	Aashray Social Welfare Society & Ors. Vs. Saha Infratech Pvt. Ltd. & Ors.	Agnish Aditya	Deep Bisht Richa Singh-R1 Ayandeb Mitra Atul Sharma-R2 & R3
10.	Comp. App. (AT) (Ins) No. 390 of 2022	Puneet Kaur Through Her Attorney Amrit Pal Singh Vs. K V Developers Pvt. Ltd. & Anr. With	Mahesh kumar	Rakesh Kr. Bajaj-R1 & R2 Sumesh Dhawan-R4
11.	Comp. App. (AT) (Ins) No. 391 of 2022	Mayukh Chakraborty Vs. K V Developers Pvt. Ltd. & Anr. With	Mahesh kumar	Rakesh Kr. Bajaj-R1 & R2
12.	Comp. App. (AT) (Ins) No. 392 of 2022	Mahesh Chandra Sahu & Anr. Vs. K V Developers Pvt. Ltd. & Ors. With	Mahesh kumar	Sumesh Dhawan-R4
13.	Comp. App. (AT) (Ins) No. 393 of 2022	Ravi Raghavachary Vs. K V Developers Pvt. Ltd. & Anr. With	Mahesh Kumar	Rakesh Kr. Bajaj-R1 & R2
14.	Comp. App. (AT) (Ins) No. 394 of 2022	Shabnam Vs. K V Developers Pvt. Ltd. & Ors.	Mahesh Kumar	Sumesh Dhawan-R4

For Hearing

15.	Comp. App. (AT) (Ins) No. 320 of 2022 & I.A. No. 1066 & 1082 of 2022 (PH)	Dolphin Vintrade Pvt. Ltd. Vs. Ashray Vyapaar Pvt. Ltd. & Anr.	Arjun Aggarwal	Shivkrit Rai Ankit Kohli
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By order of Hon'ble Chairperson
-sd/-
Registrar